

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :21-01-2025

Date : 21.01.2025

L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
	5173/2025	21.01.2025	CRLMC-12/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-17		(Serial No-)
	5174/2025	21.01.2025	BLAPL-12807/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Serial No-)
	5175/2025	21.01.2025	BLAPL-12753/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20	BAIL-1	(Serial No-13)
	5176/2025	21.01.2025	BLAPL-12859/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-20		(Serial No-13)
	5196/2025	21.01.2025	BLAPL-418/2025	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2025-01-17		(Serial No-13)
	5197/2025	21.01.2025	BLAPL-11091/2024	M K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-07	BAIL-2	(Serial No-10)
	5200/2025	21.01.2025	WPC (OAC) - 1427/2018	U CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	OA Branch	(Serial No-1)
	5201/2025	21.01.2025	MACA-806/2018	A K MOHANTY	C.O.	DR (J)	Order Dtd. 2025-01-17	MISC. APPEAL SEC.	(Serial No-7)
	5202/2025	21.01.2025	MACA-806/2018	A K MOHANTY	C.O.	DR (J)	Order Dtd. 2025-01-17	MISC. APPEAL SEC.	(Serial No-7)
	5203/2025	21.01.2025	MACA-852/2018	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-17	MISC. APPEAL SEC.	(Serial No-7)
	5204/2025	21.01.2025	MACA-852/2018	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-17	MISC. APPEAL SEC.	(Serial No-7)
	5205/2025	21.01.2025	MACA-1033/2018	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Serial No-6)
	5207/2025	21.01.2025	WP (C) - 33097/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Serial No-6)
	5208/2025	21.01.2025	WP (C) - 33067/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-6	(Serial No-36)
	5213/2025	21.01.2025	WP (C) -	S K RATH	C.O.	COURT NO.	Order Dtd. 2025-		(Serial No-)

			33033/2024			25	01-20		No-36)
5	5214/2025	21.01.2025	WP (C) - 33063/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-36)
7	5216/2025	21.01.2025	WP (C) - 29507/2024	C SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-36)
8	5221/2025	21.01.2025	WP (C) - 747/2025	D K NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-114)
9	5222/2025	21.01.2025	WP (C) - 1076/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-114)
0	5223/2025	21.01.2025	WP (C) - 1084/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-4	(Sea No-19)
-	5226/2025	21.01.2025	RPFAM-100/2024	MIHIR SEKHAR SAHOO, M/S.BRAHMANANDA TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	FIRST APPEAL	(Sea No-4)
2	5228/2025	21.01.2025	WP (C) - 1711/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-4)
3	5231/2025	21.01.2025	WP (C) - 1724/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-4)
1	5233/2025	21.01.2025	WP (C) - 1749/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-2	(Sea No-34)
5	5247/2025	21.01.2025	CRLA-479/2024	K K NATH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-10)
5	5250/2025	21.01.2025	CRLA-384/2024	DURGA PRASAD S. MALLICK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-10)
7	5251/2025	21.01.2025	WP (C) - 1800/2025	RANJIT SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-10)
8	5252/2025	21.01.2025	WP (C) - 33058/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-112)
9	5253/2025	21.01.2025	WP (C) - 33045/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-5	(Sea No-21)
0	5254/2025	21.01.2025	WP (C) - 346/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 9	Order Dtd. 2025-01-17		(Sea No-21)
-	5255/2025	21.01.2025	CRLA-831/2017	D SWAIN	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-1)
2	5257/2025	21.01.2025	WP (C) - 409/2025	S MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2025-01-17	WRIT BRANCH-1	(Sea No-30)

3	5259/2025	21.01.2025	CRLMC-4331/2023	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2023-11-21	CRIMINAL MISC	(Sea No-2)
4	5260/2025	21.01.2025	WP (C) - 456/2025	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-2)
5	5261/2025	21.01.2025	WP (C) - 1364/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Sea No-34)
5	5265/2025	21.01.2025	WP (C) - 923/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Sea No-34)
7	5272/2025	21.01.2025	CRLMC-2253/2024	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-20	CRIMINAL MISC	(Sea No-7)
8	5274/2025	21.01.2025	BLAPL-8049/2023	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-09-04	BAIL-1	(Sea No-1)
9	5279/2025	21.01.2025	WP (C) - 31072/2024	J D MUDULI	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	WRIT BRANCH-4	(Sea No-19)
0	5281/2025	21.01.2025	WP (C) - 1152/2025	S MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2025-01-16		(Sea No-19)
-	5284/2025	21.01.2025	WP (C) - 98/2025	A K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-17		(Sea No-19)
2	5288/2025	21.01.2025	WP (C) - 98/2025	B MAHALI	C.O.	COURT NO. 3	Order Dtd. 2025-01-17		(Sea No-19)
3	5289/2025	21.01.2025	WP (C) - 1903/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-10		(Sea No-19)
4	5292/2025	21.01.2025	WP (C) - 31150/2024	P R SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Sea No-19)
5	5293/2025	21.01.2025	WP (C) - 31146/2024	SANJIT KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2025-02-03	WRIT BRANCH-6	(Sea No-25)
5	5294/2025	21.01.2025	WP (C) - 30066/2024	R C BHOI	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)
7	5296/2025	21.01.2025	WP (C) - 1029/2025	PABITRA KUMAR BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-01-15		(Sea No-116)
8	5298/2025	21.01.2025	WP (C) - 1097/2025	RANJIT MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-15	WRIT BRANCH-5	(Sea No-20)
9	5300/2025	21.01.2025	WP (C) - 821/2025	B K SINGH	C.O.	COURT NO. 5	Order Dtd. 2025-01-15		(Sea No-20)
0	5302/2025	21.01.2025	WP (C) - 339/2025	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-115)
-	5305/2025	21.01.2025	CRLMC-	H S PAIKRAY	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			107/2025			15	01-10		No-115)
2	5306/2025	21.01.2025	CRLMC-4423/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-24		(Sea No-115)
3	5310/2025	21.01.2025	WA-1732/2023	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-06	WRIT APPEAL	(Sea No-115)
4	5314/2025	21.01.2025	ARBA-11/2014	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2024-12-24	M.J.C.	(Sea No-115)
5	5331/2025	21.01.2025	ABLAPL-14932/2024	P PARIDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-31		(Sea No-115)
5	5332/2025	21.01.2025	BLAPL-11856/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-25	BAIL-2	(Sea No-115)
7	5334/2025	21.01.2025	BLAPL-12224/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01-20		(Sea No-115)
8	5336/2025	21.01.2025	BLAPL-7240/2024	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-20		(Sea No-115)
9	5337/2025	21.01.2025	BLAPL-9640/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-115)
0	5339/2025	21.01.2025	CRLMC-4326/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-21		(Sea No-115)
	5351/2025	21.01.2025	ABLAPL-10110/2019	D SAMAL	C.O.	COURT NO. 7	Order Dtd. 2021-08-12	BAIL-2	(Sea No-115)
2	5352/2025	21.01.2025	ABLAPL-11603/2022	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-19	BAIL-1	(Sea No-115)
3	5353/2025	21.01.2025	ABLAPL-8174/2021	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-02	BAIL-1	(Sea No-115)
4	5354/2025	21.01.2025	ABLAPL-7425/2020	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-05	BAIL-1	(Sea No-115)
5	5355/2025	21.01.2025	ABLAPL-1357/2020	H K BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14	BAIL-1	(Sea No-115)
5	5356/2025	21.01.2025	WP (C) - 18031/2020	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 5000-01-01	WRIT BRANCH-5	(Sea No-115)
7	5357/2025	21.01.2025	WP (C) - 17120/2023	B R ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-115)
8	5358/2025	21.01.2025	WP (C) - 17120/2023	P C MOAHNTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-115)
9	5359/2025	21.01.2025	WP (C) - 17188/2023	P K DASH	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-115)
0	5361/2025	21.01.2025	WP (C) - 17188/2023	P C MOAHNTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH	(Sea No-115)

								(DIVISION BENCH-1)	106)
	5362/2025	21.01.2025	WP (C) - 17188/2023	L D SAHOO A	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-106)
2	5363/2025	21.01.2025	RVWPET-494/2023	S C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	CIVIL REVISION	(Sea No-106)
3	5364/2025	21.01.2025	WP (C) - 20425/2020	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-02	WRIT BRANCH-2	(Sea No-45)
4	5365/2025	21.01.2025	WP (C) - 1906/2022	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-09	WRIT BRANCH-8	(Sea No-42)
5	5366/2025	21.01.2025	WP (C) - 1906/2022	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-09	WRIT BRANCH-8	(Sea No-42)
5	5367/2025	21.01.2025	WP (C) - 18031/2020	P C DAS	C.O.	COURT NO. 22	Order Dtd. 2025-01-10	WRIT BRANCH-5	(Sea No-21)
7	5368/2025	21.01.2025	WP (C) - 18044/2020	P C DAS	C.O.	COURT NO. 22	Order Dtd. 2025-01-10	WRIT BRANCH-5	(Sea No-21)
8	5369/2025	21.01.2025	WP (C) - 18044/2020	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-01-10	WRIT BRANCH-5	(Sea No-21)
9	5370/2025	21.01.2025	WP (C) - 8620/2020	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	WRIT BRANCH-1	(Sea No-106)
0	5371/2025	21.01.2025	WP (C) - 21343/2015	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Sea No-21)
	5372/2025	21.01.2025	WP (C) - 30685/2024	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-06	WRIT BRANCH-6	(Sea No-26)
2	5373/2025	21.01.2025	WP (C) - 29756/2024	R K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-01-27	WRIT BRANCH-4	(Sea No-19)
3	5374/2025	21.01.2025	WP (C) - 30685/2024	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03-06	WRIT BRANCH-6	(Sea No-26)
4	5375/2025	21.01.2025	CRLMP-23/2025	D K NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-20		(Sea No-26)
5	5376/2025	21.01.2025	WP (C) - 33116/2024	P. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17		(Sea No-26)
5	5377/2025	21.01.2025	CRLMP-1639/2024	JYOTIRANJAN KAR	C.O.	COURT NO. 17	Order Dtd. 2025-01-20		(Sea No-26)
7	5378/2025	21.01.2025	WA-90/2025	M. R. ROURTRAY	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Sea No-26)
8	5379/2025	21.01.2025	CRLMP-	NIRANJAN PANDA	C.O.	COURT NO.	Order Dtd. 2025-		(Sea No-26)

			1695/2024			17	02-03		No-26)
9	5380/2025	21.01.2025	WP (C) - 32031/2024	R. K. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-01-20	WRIT BRANCH-2	(Sea No-6)
0	5381/2025	21.01.2025	WP (C) - 32695/2024	RANJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-2	(Sea No-8)
1	5382/2025	21.01.2025	WP (C) - 30580/2024	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-12	WRIT BRANCH-8	(Sea No-43)
2	5383/2025	21.01.2025	WP (C) - 32883/2024	R CH ROUT	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Sea No-23)
3	5384/2025	21.01.2025	WP (C) - 28580/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-20		(Sea No-23)
4	5385/2025	21.01.2025	WP (C) - 33087/2024	M PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-113)
5	5386/2025	21.01.2025	CMP-70/2025	A. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-01-20		(Sea No-113)
5	5387/2025	21.01.2025	WP (C) - 29537/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2025-01-17		(Sea No-113)
7	5388/2025	21.01.2025	WP (C) - 28574/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-03		(Sea No-113)
8	5389/2025	21.01.2025	WP (C) - 998/2025	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-20	WRIT BRANCH-5	(Sea No-20)
9	5390/2025	21.01.2025	WP (C) - 560/2025	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-03		(Sea No-20)
00	5391/2025	21.01.2025	WP (C) - 1744/2025	P. SETHY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Sea No-20)
01	5392/2025	21.01.2025	WP (C) - 28711/2024	R. K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-01-27		(Sea No-20)
02	5393/2025	21.01.2025	WP (C) - 33280/2024	P. N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Sea No-17)
03	5395/2025	21.01.2025	ABLAPL-626/2025	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-17)
04	5396/2025	21.01.2025	ABLAPL-606/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-17)
05	5397/2025	21.01.2025	ABLAPL-9898/2024	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Sea No-17)
06	5398/2025	21.01.2025	ABLAPL-	J PRADHAN	C.O.	COURT NO.	Order Dtd. 9999-		(Sea

			598/2025			2 OLD	12-31		No-17)
07	5399/2025	21.01.2025	ABLAPL-613/2025	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-13)
08	5400/2025	21.01.2025	ABLAPL-345/2025	ARTATRAN PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Sea No-13)
09	5401/2025	21.01.2025	WP (C) - 1463/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Sea No-10)
10	5402/2025	21.01.2025	WP (C) - 33042/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-10)
11	5403/2025	21.01.2025	WP (C) - 28623/2024	N K SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-10)
12	5404/2025	21.01.2025	WP (C) - 854/2025	KAPILA CHARAN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-2	(Sea No-45)
13	5405/2025	21.01.2025	WP (C) - 33260/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-45)
14	5406/2025	21.01.2025	WP (C) - 11/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-45)
15	5407/2025	21.01.2025	WP (C) - 28828/2024	T BAG	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Sea No-45)
16	5408/2025	21.01.2025	ABLAPL-602/2025	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-45)
17	5409/2025	21.01.2025	WP (C) - 15799/2016	U CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Sea No-5)
18	5410/2025	21.01.2025	WP (C) - 1490/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Sea No-10)
19	5411/2025	21.01.2025	WP (C) - 33258/2024	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-6	(Sea No-16)
20	5413/2025	21.01.2025	WP (C) - 31524/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Sea No-16)
21	5414/2025	21.01.2025	WP (C) - 31524/2024	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Sea No-16)
22	5415/2025	21.01.2025	WP (C) - 23660/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-10		(Sea No-16)
23	5416/2025	21.01.2025	WP (C) - 33211/2024	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-10		(Sea No-16)
24	5417/2025	21.01.2025	WP (C) -	T.K.NAYAK	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			33313/2024			1	02-10		No-16)
25	5418/2025	21.01.2025	WP (C) - 1770/2025	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-11		(Sea No-16)
26	5420/2025	21.01.2025	WP (C) - 32966/2024	S.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH-1	(Sea No-2)
27	5421/2025	21.01.2025	WP (C) - 29324/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-10 Judgement Dtd. 2025-02-10,		(Sea No-2)
28	5422/2025	21.01.2025	WP (C) - 1363/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Sea No-43)
29	5423/2025	21.01.2025	WP (C) - 1353/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Sea No-43)
30	5424/2025	21.01.2025	WP (C) - 1358/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-7	(Sea No-10)
31	5425/2025	21.01.2025	WP (C) - 1355/2025	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Sea No-10)
32	5426/2025	21.01.2025	WP (C) - 30219/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-10		(Sea No-10)
33	5427/2025	21.01.2025	WP (C) - 30219/2024	P.R.JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-10		(Sea No-10)
34	5429/2025	21.01.2025	WP (C) - 1888/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH-3	(Sea No-28)
35	5430/2025	21.01.2025	WP (C) - 30028/2024	G JAYSINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-105)
36	5431/2025	21.01.2025	WP (C) - 1309/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-6	(Sea No-24)
37	5432/2025	21.01.2025	WP (C) - 1349/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-6	(Sea No-25)
38	5433/2025	21.01.2025	WP (C) - 31766/2024	M. K. RATH	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH-1	(Sea No-1)
39	5434/2025	21.01.2025	WP (C) - 28377/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-20		(Sea No-1)
40	5435/2025	21.01.2025	CRLMC-3596/2022	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2025-03-05	CRIMINAL MISC	(Sea No-6)
41	5436/2025	21.01.2025	CRLMC-497/2022	S B UDGATA	C.O.	COURT NO. 10	Order Dtd. 2025-01-16	CRIMINAL MISC	(Sea No-2)
42	5437/2025	21.01.2025	CRLMC-497/2022	J C BARAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-16	CRIMINAL MISC	(Sea No-2)
43	5438/2025	21.01.2025	CRLMC-5528/2023	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-20	CRIMINAL MISC	(Sea No-1)

44	5439/2025	21.01.2025	CRLREV-319/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	CRIMINAL REVISION	(Sea No-5)
45	5440/2025	21.01.2025	ABLAPL-309/2025	K K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-5)
46	5441/2025	21.01.2025	CRLMC-2077/2024	B S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17	CRIMINAL MISC	(Sea No-1)
47	5442/2025	21.01.2025	ABLAPL-347/2025	K K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-1)
48	5443/2025	21.01.2025	CRLMC-1669/2024	JAYADEBA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	CRIMINAL MISC	(Sea No-4)
49	5444/2025	21.01.2025	ABLAPL-310/2025	K K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-4)
50	5445/2025	21.01.2025	ABLAPL-14197/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-4)
51	5446/2025	21.01.2025	ABLAPL-619/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-4)
52	5447/2025	21.01.2025	CRLMC-2544/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	CRIMINAL MISC	(Sea No-6)
53	5448/2025	21.01.2025	ABLAPL-14190/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-6)
54	5449/2025	21.01.2025	WP (C) - 9366/2018	N R PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANCH-3	(Sea No-33)
55	5450/2025	21.01.2025	WP (C) - 14293/2024	N MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-5	(Sea No-32)
56	5451/2025	21.01.2025	MACA-89/2021	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-03-30	MISC. APPEAL SEC.	(Sea No-7)
57	5452/2025	21.01.2025	MACA-359/2016	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2023-04-25	MISC. APPEAL SEC.	(Sea No-4)
58	5453/2025	21.01.2025	WP (C) - 19998/2022	P K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Sea No-1)
59	5454/2025	21.01.2025	ABLAPL-12864/2024	ULLASH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-25		(Sea No-1)
60	5455/2025	21.01.2025	ABLAPL-140/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Sea No-3)
61	5456/2025	21.01.2025	FAO-450/2020	SUPRAVA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	MISC. APPEAL SEC.	(Sea No-5)
62	5457/2025	21.01.2025	ABLAPL-612/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-12)
63	5458/2025	21.01.2025	ABLAPL-624/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-12)
64	5459/2025	21.01.2025	ABLAPL-511/2025	SURYAKANT PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Sea No-12)
65	5460/2025	21.01.2025	FAO-450/2020	DHANANJAYA MUND	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	MISC. APPEAL	(Sea No-5)

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56	5461/2025	21.01.2025	ABLAPL-632/2025	BIJAY KU DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-15)
57	5462/2025	21.01.2025	ABLAPL-4345/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-15)
58	5463/2025	21.01.2025	ABLAPL-618/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-15)
59	5464/2025	21.01.2025	ABLAPL-14515/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-15)
60	5465/2025	21.01.2025	ABLAPL-580/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-6)
61	5466/2025	21.01.2025	ABLAPL-467/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-6)
62	5467/2025	21.01.2025	ABLAPL-13099/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	BAIL-2	(Sea No-7)
63	5468/2025	21.01.2025	ABLAPL-608/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-7)
64	5469/2025	21.01.2025	WP (C) - 30619/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Sea No-7)
65	5470/2025	21.01.2025	ABLAPL-14588/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-7)
66	5471/2025	21.01.2025	ABLAPL-631/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-7)
67	5472/2025	21.01.2025	WP (C) - 32018/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Sea No-9)
68	5473/2025	21.01.2025	ABLAPL-627/2025	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-9)
69	5474/2025	21.01.2025	ABLAPL-13659/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17	BAIL-2	(Sea No-12)
70	5475/2025	21.01.2025	ABLAPL-571/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Sea No-6)
71	5476/2025	21.01.2025	ABLAPL-615/2025	B C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-6)
72	5477/2025	21.01.2025	ABLAPL-14237/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-6)
73	5478/2025	21.01.2025	ABLAPL-14548/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-6)
74	5479/2025	21.01.2025	WP (C) - 32016/2023	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-12	WRIT BRANCH-2	(Sea No-9)
75	5480/2025	21.01.2025	ABLAPL-14152/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-9)
76	5481/2025	21.01.2025	WP (C) - 30743/2024	P K ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-02-20	WRIT BRANCH-3	(Sea No-28)
77	5482/2025	21.01.2025	WP (C) - 30797/2024	P K PAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-24		(Sea No-28)

88	5483/2025	21.01.2025	ABLAPL-512/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10		(Sea No-28)
89	5484/2025	21.01.2025	WP(C)-20757/2024	A P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-19		(Sea No-28)
90	5485/2025	21.01.2025	BLAPL-4734/2024	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-20	BAIL-2	(Sea No-8)
91	5486/2025	21.01.2025	WP(C)-18300/2018	A K ROUL	C.O.	COURT NO. 1	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Sea No-1)
92	5487/2025	21.01.2025	ABLAPL-13271/2024	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Sea No-1)
93	5488/2025	21.01.2025	WP(C)-1752/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Sea No-28)
94	5489/2025	21.01.2025	WP(C)-1593/2025	DILLIP SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-28		(Sea No-28)
95	5490/2025	21.01.2025	WP(C)-1544/2025	DILLIP SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	WRIT BRANCH-8	(Sea No-43)
96	5491/2025	21.01.2025	WP(C)-1525/2025	S MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-01-31	WRIT BRANCH-2	(Sea No-34)
97	5492/2025	21.01.2025	RSA-222/2015	M BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-01-17	SECOND APPEAL	(Sea No-7)
98	5493/2025	21.01.2025	WA-2310/2024	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-20	WRIT APPEAL	(Sea No-1)
99	5494/2025	21.01.2025	ABLAPL-13690/2024	H K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05		(Sea No-1)
100	5495/2025	21.01.2025	WA-2743/2024	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-20		(Sea No-1)
101	5496/2025	21.01.2025	ABLAPL-633/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-15)
102	5497/2025	21.01.2025	ABLAPL-620/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Sea No-14)
103	5499/2025	21.01.2025	ABLAPL-596/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-13)
104	5500/2025	21.01.2025	ABLAPL-604/2025	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-13)
105	5502/2025	21.01.2025	ABLAPL-629/2025	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-13)
106	5503/2025	21.01.2025	ABLAPL-14596/2024	JUDHISTHIR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-10)
107	5504/2025	21.01.2025	ABLAPL-	SAROJ KUMAR	C.O.	COURT NO.	Order Dtd. 2024-		(Sea No-10)

			13752/2024	ROUTRAY		2 OLD	12-06		No-10)
08	5506/2025	21.01.2025	ABLAPL-10151/2024	RANJAN KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Sea No-10)
09	5507/2025	21.01.2025	ABLAPL-14328/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-10)
10	5508/2025	21.01.2025	ABLAPL-634/2025	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-10)
11	5511/2025	21.01.2025	ABLAPL-630/2025	M C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-7)
12	5512/2025	21.01.2025	ABLAPL-622/2025	SANGRAM DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-7)
13	5513/2025	21.01.2025	ABLAPL-616/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-7)
14	5515/2025	21.01.2025	ABLAPL-614/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-1	(Sea No-14)
15	5516/2025	21.01.2025	ABLAPL-611/2025	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-14)
16	5518/2025	21.01.2025	ABLAPL-607/2025	PITABAS NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-17)
17	5519/2025	21.01.2025	ABLAPL-605/2025	K R JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20	BAIL-2	(Sea No-8)
18	5520/2025	21.01.2025	ABLAPL-597/2025	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-8)
19	5521/2025	21.01.2025	ABLAPL-597/2025	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Sea No-8)
20	5522/2025	21.01.2025	ABLAPL-581/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Sea No-4)
21	5523/2025	21.01.2025	ABLAPL-343/2025	ARTATRAN PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Sea No-4)
22	5525/2025	21.01.2025	CRLMC-4407/2024	M. R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-4)
23	5530/2025	21.01.2025	WP (C) - 1240/2025	B. C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Sea No-20)
24	5535/2025	21.01.2025	CRLMC-4603/2024	G. R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-10		(Sea No-20)
25	5536/2025	21.01.2025	WP (C) - 253/2025	P.R.SWAIN	C.O.	COURT NO. 5			(Sea No-20)
26	5537/2025	21.01.2025	ABLAPL-566/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17	BAIL-1	(Sea No-6)
27	5538/2025	21.01.2025	WP (C) - 356/2025	M DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH-1	(Sea No-30)

28	5539/2025	21.01.2025	ABLAPL-610/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-30)
29	5540/2025	21.01.2025	CRLMC-172/2025	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-13		(Sea No-30)
30	5541/2025	21.01.2025	WP (C) - 608/2025	C RANA	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Sea No-18)
31	5542/2025	21.01.2025	WP (C) - 1342/2025	D. LALA	C.O.	COURT NO. 14	Order Dtd. 2025-01-20	WRIT BRANCH-7	(Sea No-44)
32	5543/2025	21.01.2025	WP (C) - 1538/2025	N SAHOO	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Sea No-10)
33	5544/2025	21.01.2025	WP (C) - 1630/2025	S. M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-123)
34	5545/2025	21.01.2025	WP (C) - 20829/2024	C R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Sea No-123)
35	5546/2025	21.01.2025	WP (C) - 1627/2025	S. M. SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01-20		(Sea No-123)
36	5547/2025	21.01.2025	WP (C) - 1620/2025	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH-3	(Sea No-28)
37	5548/2025	21.01.2025	WP (C) - 1466/2025	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2025-01-20	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-104)
38	5549/2025	21.01.2025	WP (C) - 1016/2025	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-20	WRIT BRANCH-5	(Sea No-20)
39	5550/2025	21.01.2025	WP (C) - 25627/2024	S. R. PATTANAIAK	C.O.	COURT NO. 14	Order Dtd. 2025-01-20		(Sea No-20)
40	5551/2025	21.01.2025	WP (C) - 29075/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-11		(Sea No-20)
41	5552/2025	21.01.2025	RPFAM-366/2024	B. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-21		(Sea No-20)
42	5553/2025	21.01.2025	WP (C) - 29073/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-11		(Sea No-20)
43	5554/2025	21.01.2025	WP (C) - 32183/2024	S. K. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-109)
44	5555/2025	21.01.2025	CRLMC-3315/2024	S P SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Sea No-109)

15	5556/2025	21.01.2025	WP (C) - 33000/2024	K. C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Sea No-6)
16	5557/2025	21.01.2025	CRLMC-4136/2024	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Sea No-6)
17	5558/2025	21.01.2025	WP (C) - 1517/2025	R. C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-123)
18	5559/2025	21.01.2025	WP (C) - 1513/2025	R.C. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-01-16		(Sea No-123)
19	5560/2025	21.01.2025	WP (C) - 1529/2025	P. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Sea No-34)
20	5561/2025	21.01.2025	WP (C) - 1738/2025	D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-105)
21	5562/2025	21.01.2025	WP (C) - 1736/2025	D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-17	WRIT BRANCH-2	(Sea No-34)
22	5563/2025	21.01.2025	CRLMC-48/2025	S. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-01-10		(Sea No-34)
23	5564/2025	21.01.2025	WP (C) - 1642/2025	D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-17		(Sea No-34)
24	5565/2025	21.01.2025	WP (C) - 1638/2025	D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-17		(Sea No-34)
25	5566/2025	21.01.2025	WP (C) - 33309/2024	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17		(Sea No-34)
26	5567/2025	21.01.2025	WP (C) - 33292/2024	J. R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-6	(Sea No-16)
27	5568/2025	21.01.2025	WP (C) - 33181/2024	D. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17		(Sea No-16)
28	5569/2025	21.01.2025	CRLMC-3765/2024	P BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
29	5570/2025	21.01.2025	CRLMC-4209/2024	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Sea No-16)
30	5571/2025	21.01.2025	CRLMC-4214/2024	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
31	5572/2025	21.01.2025	WP (C) - 33171/2024	T. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-6	(Sea No-16)
32	5573/2025	21.01.2025	CRLMC-4779/2024	H K MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-05		(Sea No-16)

53	5574/2025	21.01.2025	CRLMC-62/2025	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
54	5575/2025	21.01.2025	CRLMC-160/2025	S K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-28		(Sea No-16)
55	5576/2025	21.01.2025	CRLMC-189/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
56	5577/2025	21.01.2025	CRLMC-195/2025	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
57	5578/2025	21.01.2025	CRLMC-230/2025	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-20		(Sea No-16)
58	5579/2025	21.01.2025	CRLMC-240/2025	S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-28		(Sea No-16)
59	5580/2025	21.01.2025	WP (C) - 3747/2023	A SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09	WRIT BRANCH-5	(Sea No-21)
60	5581/2025	21.01.2025	WP (C) - 10286/2018	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-2	(Sea No-9)
61	5582/2025	21.01.2025	WP (C) - 16461/2024	B. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-10	WRIT BRANCH-6	(Sea No-35)
62	5583/2025	21.01.2025	WP (C) - 10286/2018	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-2	(Sea No-9)
63	5584/2025	21.01.2025	WP (C) - 10284/2018	P C DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-2	(Sea No-9)
64	5585/2025	21.01.2025	WP (C) - 10284/2018	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRANCH-2	(Sea No-9)
65	5586/2025	21.01.2025	BLAPL-11344/2024	M.K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-21		(Sea No-9)
66	5590/2025	21.01.2025	JCRLA-147/2023	S K SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-1)
67	5592/2025	21.01.2025	CRLA-683/2017	M/S GYANENDRA CH. SWAIN, R.SINGH	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-1)
68	5593/2025	21.01.2025	JCRLA-26/2021	J KAMILA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-9)
69	5595/2025	21.01.2025	WP (C) - 32897/2022	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-1	(Sea No-4)
70	5597/2025	21.01.2025	WP (C) - 2090/2025	RK BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANCH-6	(Sea No-25)
71	5598/2025	21.01.2025	WP (C) - 2090/2025	PK JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-21	WRIT BRANCH-6	(Sea No-25)
72	5599/2025	21.01.2025	BLAPL-12095/2024	N SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-21		(Sea No-25)
73	5177/2025	21.01.2025	WP (C) -	HIGHER	GENERAL		Order Dtd. 2024-	WRIT	(Sea No-25)

			12349/2024	EDUCATION DEPT			05-17	BRANCH-8	No-42)
34	5178/2025	21.01.2025	WP (C) - 27803/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-42)
35	5179/2025	21.01.2025	WP (C) - 28598/2023	HIGHER EDUCATION DEPT	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Sea No-51)
36	5180/2025	21.01.2025	WP (C) - 4705/2022	HIGHER EDUCATION DEPT	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-4	(Sea No-27)
37	5181/2025	21.01.2025	WP (C) - 28630/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-27)
38	5182/2025	21.01.2025	WP (C) - 18170/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-08-06		(Sea No-27)
39	5183/2025	21.01.2025	WP (C) - 13225/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-2	(Sea No-45)
40	5184/2025	21.01.2025	WP (C) - 27793/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-45)
41	5185/2025	21.01.2025	WP (C) - 25782/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-28		(Sea No-45)
42	5186/2025	21.01.2025	WP (C) - 6588/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-7	(Sea No-48)
43	5187/2025	21.01.2025	WP (C) - 29002/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-48)
44	5188/2025	21.01.2025	WP (C) - 17047/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-09-05		(Sea No-48)
45	5189/2025	21.01.2025	WP (C) - 27464/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-48)
46	5190/2025	21.01.2025	WP (C) - 27496/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12-11		(Sea No-48)
47	5191/2025	21.01.2025	WP (C) - 27662/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-48)
48	5192/2025	21.01.2025	WP (C) - 27497/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12-11		(Sea No-48)
49	5193/2025	21.01.2025	WP (C) - 29159/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-48)
50	5194/2025	21.01.2025	WP (C) - 29865/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12-11		(Sea No-48)

01	5195/2025	21.01.2025	WP (C) - 27942/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-48)
02	5198/2025	21.01.2025	WP (C) - 27597/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-48)
03	5199/2025	21.01.2025	WP (C) - 27095/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-48)
04	5206/2025	21.01.2025	WP (C) - 25538/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-07	WRIT BRANCH-7	(Seal No-15)
05	5210/2025	21.01.2025	WP (C) - 6491/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seal No-37)
06	5212/2025	21.01.2025	FAO-344/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seal No-5)
07	5219/2025	21.01.2025	WP (C) - 28427/2024	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-01-10		(Seal No-5)
08	5229/2025	21.01.2025	BLAPL-8979/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-12-17	BAIL-1	(Seal No-1)
09	5235/2025	21.01.2025	BLAPL-345/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-01-16	BAIL-2	(Seal No-12)
10	5239/2025	21.01.2025	ABLAPL-617/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-01-20		(Seal No-12)
11	5243/2025	21.01.2025	WP (C) - 27562/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-12)
12	5249/2025	21.01.2025	WP (C) - 29403/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-12)
13	5258/2025	21.01.2025	WP (C) - 27244/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-12)
14	5263/2025	21.01.2025	WP (C) - 27076/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-12)
15	5266/2025	21.01.2025	WP (C) - 42806/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-1	(Seal No-30)
16	5267/2025	21.01.2025	WP (C) - 27084/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-30)
17	5270/2025	21.01.2025	WP (C) - 30498/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-6	(Seal No-25)
18	5271/2025	21.01.2025	WP (C) - 27386/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seal No-25)
19	5275/2025	21.01.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2024-		(Seal No-25)

			28118/2024	RANA			12-05		No-25)
20	5277/2025	21.01.2025	WP (C) - 10748/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-03-22	WRIT BRANCH-1	(Sea No-4)
21	5286/2025	21.01.2025	WP (C) - 28647/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-4)
22	5290/2025	21.01.2025	WP (C) - 27705/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Sea No-4)
23	5309/2025	21.01.2025	WP (C) - 11659/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-13	WRIT BRANCH-2	(Sea No-45)
24	5335/2025	21.01.2025	WPC (OAC) - 1064/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	OA Branch	(Sea No-1)
25	5360/2025	21.01.2025	WP (C) - 8050/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-7	(Sea No-5)
26	5394/2025	21.01.2025	CONTC- 5612/2024	BARSHARANI SAHOO	GENERAL		Judgement Dtd. 2024-11-08		(Sea No-5)
27	5412/2025	21.01.2025	RSA- 217/2018	LAMBODOR ACHARI	GENERAL		Judgement Dtd. 2021-04-06	SECOND APPEAL	(Sea No-5)
28	5419/2025	21.01.2025	LAA- 38/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-16	FIRST APPEAL	(Sea No-4)
29	5498/2025	21.01.2025	WP (C) - 21482/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-02		(Sea No-4)
30	5501/2025	21.01.2025	WP (C) - 20138/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-29		(Sea No-4)
31	5505/2025	21.01.2025	WP (C) - 5733/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH-4	(Sea No-17)
32	5509/2025	21.01.2025	WP (C) - 20784/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-06		(Sea No-17)
33	5510/2025	21.01.2025	WP (C) - 4183/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Sea No-8)
34	5514/2025	21.01.2025	WP (C) - 15096/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-2	(Sea No-7)
35	5517/2025	21.01.2025	WP (C) - 2301/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-06	WRIT BRANCH-3	(Sea No-28)
36	5524/2025	21.01.2025	WP (C) - 9193/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Sea No-47)
37	5526/2025	21.01.2025	WP (C) - 35396/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH-1	(Sea No-1)
38	5527/2025	21.01.2025	WP (C) - 23467/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-03	WRIT BRANCH-3	(Sea No-51)
39	5528/2025	21.01.2025	WP (C) - 8393/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH-3	(Sea No-28)
40	5529/2025	21.01.2025	WP (C) - 356/2021	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-14	WRIT BRANCH-2	(Sea No-9)

11	5531/2025	21.01.2025	WP (C) - 1161/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-14	WRIT BRANCH-2	(Sea No-9)
12	5532/2025	21.01.2025	WP (C) - 34701/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-1	(Sea No-31)
13	5533/2025	21.01.2025	WP (C) - 6105/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-06	WRIT BRANCH-3	(Sea No-28)
14	5534/2025	21.01.2025	WP (C) - 6113/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-06	WRIT BRANCH-3	(Sea No-28)
15	5587/2025	21.01.2025	ABLAPL-14956/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-01-20	BAIL-1	(Sea No-3)
16	5588/2025	21.01.2025	TRP (C) - 71/2024	KHAGESWAR BEHERA	GENERAL		Order Dtd. 2024-07-09	M.J.C.	(Sea No-6)
17	5589/2025	21.01.2025	WP (C) - 8702/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-1	(Sea No-1)
18	5591/2025	21.01.2025	WP (C) - 10882/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	WRIT BRANCH-3	(Sea No-12)
19	5596/2025	21.01.2025	TRP (C) - 71/2024	KHAGESWAR BEHERA	GENERAL		Counter	M.J.C.	(Sea No-6)
20	5209/2025	21.01.2025	WP (C) - 17554/2013	P C MOHANTY	GENERAL				(Sea No-6)
21	5211/2025	21.01.2025	WP (C) - 5726/2012	L D SAHOO	GENERAL				(Sea No-6)
22	5215/2025	21.01.2025	CRLA-442/2010	A SAHOO	GENERAL			CRIMINAL APPEAL	(Sea No-10)
23	5217/2025	21.01.2025	WP (C) - 24757/2013	P K MOHANTY	GENERAL				(Sea No-10)
24	5218/2025	21.01.2025	WP (C) - 25918/2024	S K PARIDA	GENERAL				(Sea No-10)
25	5220/2025	21.01.2025	CMP-1453/2024	B BAIVAB	GENERAL				(Sea No-10)
26	5224/2025	21.01.2025	WP (C) - 27673/2013	P K MOHANTY	GENERAL				(Sea No-10)
27	5225/2025	21.01.2025	WP (C) - 24759/2013	P K MOHANTY	GENERAL				(Sea No-10)
28	5227/2025	21.01.2025	WP (C) - 17025/2007	J K MOHANTY	GENERAL				(Sea No-10)
29	5230/2025	21.01.2025	WP (C) - 17025/2007	J K MOHANTY	GENERAL				(Sea No-10)
30	5232/2025	21.01.2025	WP (C) - 1003/2007	A K BHUYAN	GENERAL				(Sea No-)

									10)
51	5234/2025	21.01.2025	WP (C) - 3422/2013	R K ROUT	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Sea No-112)
52	5236/2025	21.01.2025	WP (C) - 30130/2011	G C SWAIN	GENERAL				(Sea No-112)
53	5237/2025	21.01.2025	WP (C) - 31359/2024	G JAYASINGH	GENERAL				(Sea No-112)
54	5238/2025	21.01.2025	WA-2047/2024	L SAHOO	GENERAL			WRIT APPEAL	(Sea No-4)
55	5240/2025	21.01.2025	CRLMC-497/2022	SBUDGATA	GENERAL			CRIMINAL MISC	(Sea No-2)
56	5241/2025	21.01.2025	CRLMC-497/2022	SBUDGATA	GENERAL			CRIMINAL MISC	(Sea No-2)
57	5242/2025	21.01.2025	CRLMC-497/2022	SBUDGATA	GENERAL			CRIMINAL MISC	(Sea No-2)
58	5244/2025	21.01.2025	WP (C) - 10622/2015	H K BHOL	GENERAL				(Sea No-2)
59	5245/2025	21.01.2025	WP (C) - 19742/2015	B K DAS	GENERAL				(Sea No-2)
60	5246/2025	21.01.2025	WP (C) - 13423/2021	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Sea No-112)
61	5248/2025	21.01.2025	ABLAPL-10821/2023	S P MOHAPATRA	GENERAL			BAIL-1	(Sea No-3)
62	5256/2025	21.01.2025	TRPCRL-110/2024	H K BHOL	GENERAL				(Sea No-3)
63	5262/2025	21.01.2025	BLAPL-11228/2023	B R DALAI	GENERAL			BAIL-2	(Sea No-7)
64	5264/2025	21.01.2025	OJC-8323/1994	P K LENKA	GENERAL				(Sea No-7)
65	5268/2025	21.01.2025	WP (C) - 7118/2021	H K BHOL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No-113)
66	5269/2025	21.01.2025	WP (C) - 26487/2024	S DAS	GENERAL				(Sea No-113)
67	5273/2025	21.01.2025	WP (C) - 2333/2018	M R BARIK	GENERAL				(Sea No-113)
68	5276/2025	21.01.2025	WP (C) - 7029/2018	A K PANDA	GENERAL			WRIT BRANCH-6	(Sea No-35)
69	5278/2025	21.01.2025	WPC (OAC) - 3084/2014	S K PARIDA	GENERAL			OA Branch	(Sea No-1)
70	5280/2025	21.01.2025	WP (C) - 26342/2024	H S PANDA	GENERAL				(Sea No-1)

31	5282/2025	21.01.2025	WP (C) - 54/2025	J P KAR	GENERAL			WRIT BRANCH-7	(Sea No-18)
32	5283/2025	21.01.2025	WP (C) - 1774/2025	J P KAR	GENERAL				(Sea No-18)
33	5285/2025	21.01.2025	WP (C) - 51/2025	J P KAR	GENERAL				(Sea No-18)
34	5287/2025	21.01.2025	OJC- 3452/1998	N K ROUT	GENERAL				(Sea No-18)
35	5291/2025	21.01.2025	MATA- 82/2022	B K PATI	GENERAL			FIRST APPEAL	(Sea No-5)
36	5295/2025	21.01.2025	ABLAPL- 12510/2024	J P KAR	GENERAL				(Sea No-5)
37	5297/2025	21.01.2025	CRLMC- 4759/2024	K D	GENERAL				(Sea No-5)
38	5299/2025	21.01.2025	MSA- 33/2002	D K MOHANTY	GENERAL			MISC. APPEAL SEC.	(Sea No-2)
39	5301/2025	21.01.2025	WP (C) - 37000/2021	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Sea No-3)
40	5303/2025	21.01.2025	WA- 777/2024	A K MOHANTY	GENERAL			WRIT APPEAL	(Sea No-7)
41	5304/2025	21.01.2025	TRP (C) - 208/2024	A N SWAIN	GENERAL				(Sea No-7)
42	5307/2025	21.01.2025	WP (C) - 33778/2021	C SAHU	GENERAL			WRIT BRANCH-1	(Sea No-1)
43	5308/2025	21.01.2025	RFA- 118/2012	C SAHU	GENERAL			FIRST APPEAL	(Sea No-5)
44	5311/2025	21.01.2025	ABLAPL- 15517/2020	S K BARIK	GENERAL			BAIL-1	(Sea No-5)
45	5312/2025	21.01.2025	ABLAPL- 15519/2020	S K BARIK	GENERAL			BAIL-1	(Sea No-5)
46	5313/2025	21.01.2025	ABLAPL- 998/2021	S K BARIK	GENERAL			BAIL-1	(Sea No-5)
47	5315/2025	21.01.2025	RSA- 222/2015	S MOHARANA	GENERAL			SECOND APPEAL	(Sea No-7)
48	5316/2025	21.01.2025	LAA- 40/2015	B R SENAPATI	GENERAL			FIRST APPEAL	(Sea No-3)
49	5317/2025	21.01.2025	WP (C) - 19102/2018	B B MALICK	GENERAL			WRIT BRANCH-3	(Sea No-11)
50	5318/2025	21.01.2025	TRP (C) - 490/2022	M R BARIK	GENERAL			M. J. C.	(Sea No-6)
51	5319/2025	21.01.2025	WP (C) - 9202/2006	P K DASH	GENERAL				(Sea No-6)
52	5320/2025	21.01.2025	WP (C) - 15648/2024	A K PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Sea No-123)

03	5321/2025	21.01.2025	WP (C) - 21588/2024	S K PARIDA	GENERAL				(Sea No- 123)
04	5322/2025	21.01.2025	WP (C) - 24256/2024	S K PARIDA	GENERAL				(Sea No- 123)
05	5323/2025	21.01.2025	WP (C) - 24103/2024	S K PARIDA	GENERAL				(Sea No- 123)
06	5324/2025	21.01.2025	WP (C) - 24095/2024	S K PARIDA	GENERAL				(Sea No- 123)
07	5325/2025	21.01.2025	WP (C) - 24094/2024	S K PARIDA	GENERAL				(Sea No- 123)
08	5326/2025	21.01.2025	WP (C) - 24216/2024	S K PARIDA	GENERAL				(Sea No- 123)
09	5327/2025	21.01.2025	WP (C) - 24441/2024	S K PARIDA	GENERAL				(Sea No- 123)
10	5328/2025	21.01.2025	WP (C) - 26152/2024	J SAHOO	GENERAL				(Sea No- 123)
11	5329/2025	21.01.2025	WP (C) - 8317/2010	K P BEHERA	GENERAL				(Sea No- 123)
12	5330/2025	21.01.2025	WP (C) - 6070/2016	J K MOHARANA	GENERAL			WRIT BRANCH-7	(Sea No- 10)
13	5333/2025	21.01.2025	WP (C) - 4949/2005	J K MOHARANA	GENERAL				(Sea No- 10)
14	5338/2025	21.01.2025	WP (C) - 5790/2024	S S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No- 110)
15	5340/2025	21.01.2025	CRLMC- 4000/2023	S K NANDA	GENERAL			CRIMINAL MISC	(Sea No-6)
16	5341/2025	21.01.2025	CRLMC- 4000/2023	S K NANDA	GENERAL			CRIMINAL MISC	(Sea No-6)
17	5342/2025	21.01.2025	CRLMP- 2545/2022	D MOHAPATRA	GENERAL			WRIT BRANCH-8	(Sea No- 40)
18	5343/2025	21.01.2025	CRLA- 726/2022	S SAMAL	GENERAL			CRIMINAL APPEAL	(Sea No-7)
19	5344/2025	21.01.2025	WP (C) - 9841/2008	T AAGRAWAL	GENERAL				(Sea No-7)
20	5345/2025	21.01.2025	CMP- 1065/2024	G C BARIK	GENERAL				(Sea No-7)
21	5346/2025	21.01.2025	WP (C) - 26192/2024	U P BAG	GENERAL				(Sea No-7)
22	5347/2025	21.01.2025	CMP-	B K MOHANTY	GENERAL			WRIT	(Sea

			1291/2017					BRANCH-3	No-33)
23	5348/2025	21.01.2025	BLAPL-1747/2020	H K PANDA	GENERAL			CRIMINAL MISC	(Sea No-14)
24	5349/2025	21.01.2025	WPCRL-16/2017	B R MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No-116)
25	5350/2025	21.01.2025	SA-288/1973	L BEHERA	GENERAL				(Sea No-116)
26	5428/2025	21.01.2025	CRLREV-125/2024	JYOTI PRAKASH KAR	GENERAL		PetitionEntire Order,Affidavit,	CRIMINAL REVISION	(Sea No-4)
27	5594/2025	21.01.2025	CRLA-544/2021	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea No-5)

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